

April, 1967 the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, which was recently enacted by Parliament. It has not been found necessary to enforce any other Central Act in this territory for the time being.

(c) All Punjab Acts which applied to the Chandigarh area when it was part of the composite State of Punjab still apply to Chandigarh. The East Punjab Urban Rent Restriction Act, 1949, however, extends only to urban areas, namely, areas administered by municipal committees, cantonment boards, town committees, notified area committees or any area declared to be urban for the purpose of the Act. This Act has not been enforced in Chandigarh on the ground that it will act as a disincentive to the development of the Capital Project Area. There is no proposal before the Government for the introduction of this Act in Chandigarh.

#### Foreigners asked to leave India

100. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreigners country-wise who have been asked to leave India during the last one year; and

(b) the reasons in each case?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). A statement is laid on the table of the House [Placed in Library. See No LT-136/67].

#### National Museum, Murshidabad

101. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether the proposal to take over the palace at Murshidabad and to convert it into a national museum has since been finalised; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education (Prof. Shor Singh): (a) and (b). The matter is still under consideration.

#### चिड़ोही नागा

102. श्री बलराज मजोक : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि .

(क) दिसम्बर, 1966 से लेकर अब तक उन चौकियों पर, जहाँ भारतीय सशस्त्र बलों के सैनिक तैनात हैं, चिड़ोही नागा लोगों ने कितनी बार हमले किये;

(ख) इन के परिणामस्वरूप कितने सैनिक मारे गये और कितने जख्मी हुए; और

(ग) इन हमलों को रोकने के लिये क्या कार्यवाही की जा रही है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्या चरण शुक्ल) : (क) कोई नहीं ।

(ख) और (ग) प्रश्न ही नहीं उठते ।

#### Education Commission's Recommendations

103. Shri D C Sharma:  
Shri C. C. Desai:  
Shri Bibhuti Mishra:  
Shri K N Tiwary:  
Shri Prakash Vir Shastri:  
Shri Vishwa Nath Pandey:  
Shri B. Barua:  
Shri Hem Barua:  
Shri F. H. Mohsin:

Will the Minister of Education be pleased to state:

(a) whether the recommendations made by the Education Commission have been considered;

(b) if so, the recommendations that have been accepted; and

(c) the steps taken to implement them?

The Minister of Education (Dr. Triguna Sen): (a) These are under

active consideration of the Government of India and the State Governments.

(b) and (c). Do not arise.

**Indian Institute of Oceanography**

104. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the scheme formulated by the Indian Institute of Oceanography to launch a vigorous search for oil in India's coastal seas has been implemented;

(b) if so, the progress made so far, and

(c) if not, the reasons therefor?

The Minister of Education (Dr. Triguna Sen): (a) Not yet, Sir.

(b) Does not arise.

(c) The scheme is pending implementation as a suitable research vessel required for this work is yet to be acquired by the National Institute of Oceanography.

**Appointment of Vice-Chancellors of Universities**

105. Shri D. C. Sharma: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 482 on the 17th August, 1966 and state:

(a) the efforts made to evolve an all-India policy regarding the appointments of the Vice-Chancellors of the Universities in consultation with the University Grants Commission; and

(b) the results achieved so far?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The reactions of the State Governments on the recommendations of the Model Act Committee for Universities are still awaited. The Education Commission in its report has also made recommendation on the appointment of

Vice-Chancellors. These, along with other recommendations of the Commission, are proposed to be discussed in a meeting of the State Education Ministers in April, 1967.

**Administrative Reforms Commission**

106. Shri N. C. Chatterjee:  
Shri D. C. Sharma:  
Shri S. C. Samanta:  
Shri F. K. Ghosh:  
Shri S. Supakar:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to reconstitute the Administrative Reforms Commission in view of the fact that some of its members, who were Members of Parliament have lost in the elections; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No. Sir.

(b) Does not arise.

**Anti-National Activities of Naga and Mizo Hostiles**

107. Shri Prakash Vir Shastri:  
Shri D. C. Sharma:  
Shri C. C. Desai:  
Shri Hem Barua:  
Shri B. N. Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any concrete steps against the hostile Nagas and Mizos who have been carrying on anti-national activities in the recent past; and

(b) if so, the broad outlines of the measures taken to check their hostile activities and the results achieved thereby?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.